

DIVISION BENCH

ITEM NO.152

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.63/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	PRADEEP KUMAR AGGARWAL & ANR. V/S ROC & ANR.
UNDER SECTION	252 (3) OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Vinay Kumar, Proxy for *: For the Petitioner*
Sh. Sameer Srivastava & Sh. Siddhartha, Advs.

Sh. Shivendra Bahadur Singh, CGSC *: For the RoC*

Sh. Niraj Kumar Singh, Proxy for *: For the I.T. Deptt.*
Sh. Krishna Agarwal, Sr. S.C.

ORDER

Ld. Counsels representing the parties are present.

- 1.** Ld. Proxy Counsel, Sh. Vinay Kumar is present through VC on behalf of the Petitioner and states that the learned arguing counsel is not available today, and therefore seeks a short accommodation.
- 2.** The reports on behalf of the ROC as well as the Income Tax Department have been filed with advance copy already supplied to the other side.
- 3.** Let the matter be adjourned for further hearing on 9th May, 2024 and to be taken up at 02:30 PM.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

16th April, 2024
Kavya Prakash Srivastava
(Stenographer)